

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH) : (a) The export of alcohol during the year 1981-82 was

Year	Qty. (in Metric Tonnes)	Value (in lakh rupees)	Countries to which exported
1982-83	7000	182.61	U, S. A.
&			&
1983-84			FRANCE

(b) with a view to ensure proper storage of molasses and better capacity utilisation of distilleries, the Government had set up Working Groups on storage of molasses and capacity utilisation. The recommendations of the Working Group will be implemented through a Task Force which has been set up for the purpose.

**Number of Disputes Over Bonus Issue  
Since 1980**

3895. SHRI R.P. DAS : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of major disputes or work stoppage on the issue of bonus since 1980, State-wise both in the private as well as in the State sector; and

not permitted. During the year 1982-83 & 1983-84, the following quantities of alcohol (Rectified Spirit) were exported :—

(b) what are the measures taken by Government for setting the disputes so far on this score ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMA VIR) : (a) A Statement giving information on the number of work stoppages on the issue of bonus from 1980-1983 State-wise and sector-wise, is attached.

(b) Government have issued instructions to the authorities concerned to ensure that bonus payments are made only in accordance with the Payment of Bonus Act, 1965. Subject to this, the Conciliation Machinery both at the Centre and in the States have been taking steps to resolve disputes over bonus through preventive mediation, arbitration and adjudication.

## STATEMENT SHOWING NO. OF WORK STOPPAGES ON THE ISSUE OF BONUS DURING 1980-1983 STATEWISE AND SECTORWISE.

## NO. OF WORK STOPPAGES

Name of States/ Union Territories	1980			1981			1982(P)			1983(P)		
	Public Sector	Pvt. Sec.	Total	Pub. Sec.	Pvt. Sec.	Total	Pub. Sec.	Pvt. Sec.	Total	Pub- Sec.	Pvt. Sec.	Total
	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	5	3	8	—	7	7	4	5	9	3	4	7
2. Assam	—	12	12	—	11	11	—	—	—	—	1	1
3. Bihar	2	6	8	—	4	4	—	6	6	1	6	7
4. Gujarat	2	29	31	1	33	34	—	10	10	—	15	15
5. Haryana	2	3	5	2	—	2	—	2	2	—	1	1
6. Himachal Pradesh	—	—	—	—	—	—	—	—	—	—	2	2
7. Jammu & Kashmir	1	—	1	—	—	—	—	—	—	—	—	—
8. Karnataka	2	2	4	—	1	1	—	4	4	1	4	5
9. Kerala	—	9	9	—	18	18	4	16	20	1	6	7
10. Madhya Pradesh	4	5	9	6	12	18	3	8	11	2	4	6
11. Maharashtra	12	20	32	7	29	36	2	18	20	1	22	23
15. Manipur	—	—	—	—	—	—	—	—	—	—	—	—
13. Meghalaya	—	—	—	—	—	—	—	—	—	—	—	—
14. Nagaland	—	—	—	—	—	—	—	—	—	—	—	—

	1	2	3	4	5	6	7	8	9	10	11	12	13
15. Orissa	—	2	2	—	1	1	1	—	1	—	4	4	4
16. Punjab	—	6	6	—	—	—	—	2	2	—	4	4	4
17. Rajasthan	2	3	5	—	1	1	—	7	7	1	6	7	7
18. Sikkim	—	—	—	—	—	—	—	—	—	—	—	—	—
19. Tamil Nadu	4	28	32	4	50	54	3	16	19	6	23	29	29
20. Tripura	—	—	—	—	1	1	—	—	—	—	—	—	—
21. Uttar Pradesh	2	8	10	4	7	11	5	16	21	—	10	10	10
22. West Bengal	—	11	11	1	2	3	—	1	1	1	1	2	2
23. Andaman & Nicobar	—	5	5	—	—	—	—	—	—	—	—	—	—
24. Arunachal Pradesh	—	—	—	—	—	—	—	—	—	—	—	—	—
25. Chandigarh	—	—	—	—	—	—	—	—	—	—	—	—	—
26. Dadra & Nagar Haveli	—	—	—	—	—	—	—	—	—	—	—	—	—
27. Delhi	1	1	2	—	1	1	—	—	—	—	—	—	—
28. Goa, Daman & Diu	—	2	2	—	1	1	—	—	—	—	1	1	1
29. Lakshdweep	—	—	—	—	—	—	—	—	—	—	—	—	—
30. Mizoram	—	—	—	—	—	—	—	—	—	—	—	—	—
31. Pondicherry	2	—	2	2	1	3	2	5	7	—	1	1	1
Total	41	125	196	27	180	207	24	116	140	17	115	132	132

(P) = Provisional. (—) = Nil.